

S. Murli Mani and Anr.
Vs.
Ravi Chawla and Anr.

Filing No.2072/20

New No.

22.07.2020

E-file is received by way of assignment by the Ld. Senior Civil Judge by sending e-mail dated 22.07.2020. It be checked and registered.

Present: None.

To come up for consideration on 23.07.2020 at 12:30 pm. Ahlmad is directed to provide the details required for joining of the court proceedings through video conference on the next date of hearing, to the Ld. Counsel for the petitioner.

(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
22.07.2020